

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.81**  
TO BE ANSWERED ON 17.07.2017

**24 HOURS ELECTRICITY TO HOUSEHOLDS IN WEST BENGAL**

81. SHRI VIVEK GUPTA:

Will the Minister of **POWER**  
be pleased to state:

- (a) whether the definition 'electrification of villages' as per Government's database does not in reality ensure 24 hours electricity to all households of the village;
- (b) the details of the percentage of households, in rural and urban areas, that enjoyed 24 hours electricity during the last three years, State-wise;
- (c) the details of percentage of households that enjoy 24 hours electricity in each district in West Bengal; and
- (d) the steps taken by Government to provide 24 hours electricity to all households?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES

( SHRI PIYUSH GOYAL )

**(a) :** According to Rural Electrification Policy 2006, a village is reported as electrified, if

- (i) basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality as well as the locality inhabited by weaker sections of the society/hamlet where it exists,
- (ii) electricity is provided to public places like Schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc., and
- (iii) the number of household electrified should be at least 10% of the total number of households in the village.

A village is reported to be electrified by the States, if it fulfills the above mentioned norms. However, level of infrastructure may vary in different habitations of the same village.

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**(b) to (d):** Providing 24 hours' electricity to all households is the responsibility of concerned State Government/Power Utility. Following states have reported almost full household electrification hence available for 24 hours supply of Power :

	<b>State</b>	<b>%age electrified HHs</b>
1	Gujarat	98%
2	Himachal Pradesh	99%
3	Punjab	100%
4	Tamil Nadu	100%
6	West Bengal	99%

To supplement the efforts of the States, Government of India has taken up a joint initiative with all States/UTs for preparation of State specific documents for providing 24x7 power supply to all households/homes, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed the "24X7 Power For All" agreement with the Union Government.

Government of India supplements the efforts of State through its schemes including Deen Dayal Upadhaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Ujwal DISCOM Assurance Yojana (UDAY) etc.

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